

(7)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

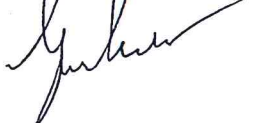
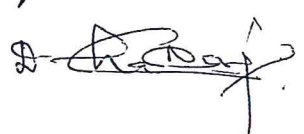
ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 18.07.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/33/2017
NAME OF THE TRANSFEROR : C.K. VIJAYAN
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD + 2
UNDER SECTION : 241/242

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1. G. VENKATESWARAN	Counsel for Petitioner	
2. D. ELAVARASI	Rep. Counsel for Respondent	

ORDER

Counsels for both the parties present, submitted that the matter is pending before the Hon'ble NCLAT, and prayed for an adjournment. At request, the matter is adjourned. Put up on **29.08.2018 at 10.30 A.M.**

-sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)